

[Shri Shanta Ram Naik]

I, therefore, request the Government that a separate independent Telephone Circle should be created for the Union Territory of Goa, Daman and Diu with three Divisions, One for North Goa, another for South Goa and the third for Daman and Diu.

[Translation]

(viii) Need to give adequate funds to Uttar Pradesh for rapid agricultural development of the eastern parts of the State

SHRI ZAINUL BASHER (Ghazipur) : A Committee under the chairmanship of Shri A.R. Sen was constituted by the Government with a view to increasing agricultural production in Eastern India. The aforementioned committee has also made a study of agricultural development in Eastern Uttar Pradesh. A Conference was organised in Patna in January 1986 to deliberate upon the final report of this committee. The said conference was attended by the Union Minister of Agriculture, the Governor of Reserve Bank and the Chairman of NABARD. During the course of deliberations, the Chief Minister of Uttar Pradesh had demanded an additional allocation of Rs. 4500 crores as Central assistance during the Seventh and the Eighth Plan periods for the development of Eastern Uttar Pradesh.

There is a great scope for increasing agricultural production in Eastern Uttar Pradesh. As a result of the efforts of the State Government, rice production has increased by 45 per cent during the last four years inspite of the limited resources at its disposal. Similarly, wheat production has also increased. However, if special attention is paid to irrigation, flood control, canal water seepage, development of barren lands, soil conservation, power supply, storage facilities, and communications, agricultural production in eastern Uttar Pradesh can increase manifold.

The Sen Committee has admitted that the State Government will not be in a position to make a provision for the

required funds from its own resources during the Seventh and Eight Plans. The Committee has accepted that special Central assistance is required for the Centrally sponsored schemes, Centrally financed projects and the schemes run by the State. The Committee has also accepted the fact that it is not possible for the State Government to mobilize additional resources.

Under the circumstances explained above, I would request the Central Government to render special assistance, as demanded by the State Government, for rapid progress in agricultural production in Eastern Uttar Pradesh.

13.34 hrs.

SALES PROMOTION EMPLOYEES
(CONDITIONS OF SERVICE)
AMENDMENT BILL, 1985

Amendments made by Rajya Sabha

[English]

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI P.A.
SANGMA) : I beg to move :

“That the following amendments made by Rajya Sabha in the Bill further to amend the Sales Promotion Employees (Conditions of Service) Act, 1976 be taken into consideration”

“Enacting Formula

- (i) That at page 1, line 1, for the word “Thirty-sixth” the word “Thirty-seven’h” be substituted.”

“Clause 1

- (ii) That at page 1, line 4, for the figure “1985” the figure “1986” by substituted.”

MR. CHAIRMAN : The question is :

“That the following amendments made by Rajya Sabha in the Bill further to